

C. A. T. Bench, JAIPUR

Date of Order

Orders

19.2.83

Sh. Jas Raj, counsel for the applicant.

The learned counsel for the applicant wishes to withdraw the OA. The same is dismissed as withdrawn.

Gopal Krishna
Gopal Krishna
Member (Judg.)

B. B. Mahajan
(B. B. Mahajan)
Member (Adm.)

*Copy sent to
Sh. Jas Raj, counsel for
the applicant and
M. B. Mahajan on
vide 6.02.83*

Order 19.2.83

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order
24/2*